

**HIGH COURT OF TRIPURA  
AGARTALA**

**No.F.18(4)-HC/2023/1729**

**Dated, Agartala, the 11<sup>th</sup> January, 2023**

**NOTIFICATION**

It is hereby notified that His Lordship Hon'ble the Chief Justice (Acting) will be the **Judge-in-Charge** of the **Library Committee** of the High Court and the Subordinate Judiciary of Tripura.

This is issued with immediate effect in supersession of the earlier Notification No.F.18(4)-HC/2015-16/19134 dated 06.10.2016 issued by the High Court.

**By order,  
Sd/-  
(V. Pandey)  
Registrar General**

**No.F.18(4)-HC/2023/1730-43**

**Dated, Agartala, the 11<sup>th</sup> January, 2023**

**Copy to:**

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
3. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
4. The Registrar (Vigilance), High Court of Tripura, Agartala;
5. The Registrar (Judicial), High Court of Tripura, Agartala;
6. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
7. The Joint Registrar, High Court of Tripura, Agartala;
8. All the Deputy Registrars, High Court of Tripura, Agartala;
9. The Chief Librarian, High Court of Tripura, Agartala;
10. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the said Notification in the official website of the High Court of Tripura, Agartala;
11. Order File.

**Registrar General**